## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 9/2016 & 14/2016 with TP No. 131/397-398/NCLT/AHM/2016 (New) CP No. 60/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Mourad M. Fahim & Anr.

MG Well Solutions Project International Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION SIGNATURE Magain Reduce Cates for

NATASHA SUTARIA

ADV.

PETITIONERS

Masha.

FOR

THAKKAR AND PAHWA,

ADVS.

## ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioners no. 1 and 2. Learned Advocate Ms. Sushma Nagraja i/b Converse Law LLP present for Respondents No. 1 to 6.

Learned Advocate Ms. Natasha Sutaria i/b Thakkar & Pahwa filed Vakalatnama for Petitioner no. 1 and 2.

At request of learned Counsel for Petitioners no. 1 and 2.

List the matter on 16.11.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.